

[Print](#)**Defective Case Register from 2024-10-23 to 2024-10-23**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/44767/2024	AMIT PRASAD BOSE	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Description of annexure-3 in book marks index and index of writ petition does not tally with that of averment of writ petition and Annexure-3 of writ petition.2.Alias name of opp.party No.7 does not tally with that of the name in court below.3.The name of opp.parties in vakaltnama not correctly furnished.
2	D-WP(C)/44856/2024	RAMA CHANDRA JENA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	D-CONTC/44616/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	D-TRP(C)/44736/2024	SATYABRATA MOHANTY	2024-10-23	THIS MAY BE REGISTERED A S TRPCRL
5	D-ABLAPL/31761/2024	ASHUTOSH MOHANTA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	D-CRLMP/31797/2024	MANTU MALIK	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	D-CRLMP/31647/2024	TAPAS KUMAR ACHARYA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
8	D-WA/44823/2024	BIBEKANANDA BHUYAN	2024-10-23	1. Period of Delay 08 days delay. 2.Court Fee Payable to Rs. 12/-,pay Rs.6/-,Rs.6/- to be paid 3.Authentication fee due on the Appellate Court Judgement Rs 2.25 /- not paid
9	D-CONTC/44761/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10	D-WA/44846/2024	ANUPAM DASH	2024-10-23	1. Period of Delay 88 days delay
11	D-CRLMC/31440/2024	NIRANJAN PANDA	2024-10-23	1. Certified copy of annex-1 not filed.
12	D-ABLAPL/31635/2024	SIBA PRASAD PATRA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Paragraph not correctly mentioned in the affidavit.Page 11 not partial neat.
13	D-CONTC/44923/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

14	D-WP(C)/44811/2024	NIRANJAN LENKA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	D-WP(C)/44776/2024	LAXMI PRASAD DWIVEDY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16	D-CONTC/44554/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	D-CRLMC/30627/2024	ASUTOSH TRIPATHY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	D-WA/44172/2024	TUSAR KUMAR MISHRA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure -2 is report dated 28 .06 .2000 but in index it is shown 28 .06 1983 accordingly book mark also shown as such .
19	D-RSA/44807/2024	SUKANTA KUMAR NAYAK 2	2024-10-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Deficit court fee of Rs. 1938/. not paid 2. Name of the filing Adv. in capital letter with enrollment number not furnished in the appeal memo.
20	D-ABLAPL/31789/2024	SARAT KUMAR JENA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
21	D-WP(C)/44678/2024	MADHAB LAL AGARWAL	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
22	D-ABLAPL/31887/2024	JAJATI KISHORE MOHANTY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
23	D-ABLAPL/31821/2024	PRATIK DASH	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
24	D-CRLMC/31478/2024	SIBA PRASAD SAHOO	2024-10-23	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no. 34 (annex-6) not exhibited. 2. Provision of law not furnished in I.A. petition. 3. Authentication fee 1.10/- to be paid.
25	D-WP(C)/44781/2024	MOHENDRA KUMAR MOHAPATRO	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)

				Legible copy of page-19,20,22,24,25 and 30 to 39 to be filed.
26	D-WP(C)/44763/2024	PRIYA RANJAN MISHRA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Gobinda chandra dalai, petitioner no.2 has executed vakaltnama as Gobinda dalai
27	D-WP(C)/44904/2024	PRAVAT KUMAR NAYAK	2024-10-23	.Receipt Showing Serv.copy To School and Mass Education not Filed.
28	D-ABLAPL/31824/2024	KULDEEP MOHANTY	2024-10-23	As per standing order no-3 dated 9.7.24 the name of the victim shall not mentioned the petition.Then S.R will be made.
29	D-WP(C)/44765/2024	GHANASHYAM DASH	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY)  1.The name of the counsel in capital letters and mobile number of the counsel in vakalatnama not furnished. 2.Deficit court fee of Rs.6/ not paid on cause title of writ petition .
30	D-CRLMP/31711/2024	KOUSIK ANANDA GURU	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
31	D-WP(C)/44793/2024	MANOJ KUMAR PANDA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
32	D-FAO/44636/2024	DWARIKA PRASAD MOHANTY	2024-10-23	1.Authentication fee due on the Copy of Trial Court Judgement Rs. 1.10 not paid.
33	D-CONTC/41414/2024	BIKASH KUMAR ROUTRAY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
34	D-CRLMP/31819/2024	ALOK KUMAR MOHAPATRA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
35	D-WP(C)/44825/2024	SUJATA JENA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Page nos.12,13 and 17 not legible
36	D-WP(C)/44784/2024	SAROJA KANTA SAMAL	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
37	D-ABLAPL/31889/2024	SUKANTA KUMAR DALAI	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
38	D-RSA/44788/2024	SHAMBHU CHARAN NATH SHARMA	2024-10-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1.Period of Delay 16 days delay 2. Deficit court fee of Rs. 3575.25 not paid.

39	D-WP(C)/44889/2024	TRILOCHAN PANIGRAHI	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	D-CONTC/45018/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
41	D-CRP/44834/2024	PRAVASH CHANDRA JENA	2024-10-23	1.Court Fee DC Fee of 39/- be paid 2. Good ground certificate not furnished
42	D-CONTC/44546/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
43	D-ABLAPL/31859/2024	MANI NAGESWAR RAY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  page nos. 38 , 39 are not neat.
44	D-ABLAPL/31791/2024	PRIYA RANJAN SINGH	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  side of the page no.9 not neat.
45	D-RSA/44341/2024	SAROJANANDA MISHRA	2024-10-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  SYNOPSIS,DATE CHART,GOOD GROUND CERTIFICATE,and PG.1 TO 5 FILED WITHOUT SIGNATURE.(ii)Index be page marked correctly
46	D-CRLMP/31567/2024	PRASANTA KUMAR SATAPATHY	2024-10-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
47	D-WP(C)/44991/2024	SANJIB KUMAR BHANJADEO	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED.  1. Annexure no.1 and 2 are not attested by the advocates.2.Date of order in annexure no.5 and 8 are not correctly furnished both in index and writ petition.
48	D-CONTC/44676/2024	SANDHYARANI PANI	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
49	D-CMAPL/44785/2024	ADAM ALI KHAN	2024-10-23	1.Authentication fee due on the Copy of Trial Court Judgement Rs 02.25 paise not paid
50	D-WP(C)/44994/2024	SUBHENDU KUMAR NAYAK	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

51	D-WP(C)/44839/2024	NIHAL RATH	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	D-WP(C)/41356/2024	SATYABRATA RATH	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. O.p nos reflected under annexure,19,20,21 not correct
53	D-WP(C)/44813/2024	NIRANJAN LENKA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Neat copy of page no 59 to be filed
54	D-CRLLP/31868/2024	RASHMI KANTA ACHARYA	2024-10-23	Age of appellant be reconciled as per lower court judgment.
55	D-ABLAPL/31806/2024	SUSHANTA KUMAR JOSHI	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 11 not neat.
56	D-BLAPL/31779/2024	S.S.RAY (2)	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. A GE OF THE PETITIONER IN CAUSE TITLE NOT TALLY WITH REJECTION ORDER .
57	D-WP(C)/44996/2024	ARUPANANDA GOSWAMY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Name and Address of the opposite party no.3 is not completely furnished.
58	D-CRLMP/31613/2024	DOLAGOBINDA MOHAPATRA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO.14 NOT LEGIBLE
59	D-CONTC/44954/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
60	D-WP(C)/44831/2024	NIRANJAN PRASAD PATRA	2024-10-23	1.Copy of I.A. 12 of 2023 mentioned in Annex-3 does not tally with both the Index.2.Copy of judgment vide Annex-1 does not tally with both the Index.
61	D-WPCRL/31545/2024	SURYAKANTA DWIBEDI	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
62	D-CONTC/44683/2024	SUBHANKAR ROUT	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
63	D-CRLMC/31643/2024	SUSHANTA KUMAR JOSHI	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1. I.A. petition not notarized.
64	D- ABLAPL/31897/2024	DIBYAJYOTI SAHOO	2024-10- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	D- ABLAPL/31786/2024	SANTOSHI BEHERA	2024-10- 23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED.  Synopsis and date chart not mentioned in index and not filed. Code no. wrong in index.
66	D-WP(C)/44826/2024	ANAM CHARAN PANDA	2024-10- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.True copy of the order dtd.18.10.2023 mentioned in averment-6 of the petition does not tally with the Index and Annex-3 of the file
67	D- CONTC/43989/2024	ADV.	2024-10- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
68	D- CONTC/44951/2024	SURENDRA KUMAR SAHOO	2024-10- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	D- CRLMC/31697/2024	AMITAV TRIPATHY	2024-10- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
70	D- CRLMP/31588/2024	RAKESH KUMAR ROUTRAY	2024-10- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D- CRLMC/31648/2024	SURYAKANTA DASH	2024-10- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
72	D- CRLMC/31704/2024	ACHYUTANANDA PATTANAIK	2024-10- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
73	D- CONTC/44621/2024	JAGANNATH BHUYAN	2024-10- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page nos-9 and 10 not reflected under annexure-1
74	D-WP(C)/44845/2024	PRAVASH CHANDRA JENA	2024-10- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
75	D- BLAPL/31756/2024	PRATIK NAYAK	2024-10- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Year of P.S. case no. not correct in case title.
76	D- ABLAPL/31883/2024	BIKRAM KESHARI BAL	2024-10- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	D-WA/44854/2024	ANUPAM DASH	2024-10- 23	1.Period of Delay 84 days delay

78	D-WP(C)/44783/2024	BIMBISAR DASH	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
79	D-CRLMP/31682/2024	RAMESH AGARWAL	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	D-CONTC/44591/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
81	D-WP(C)/44852/2024	SANTOSH KUMAR MISHRA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
82	D-CRLREV/31762/2024	BITAS KUMAR SWAIN	2024-10-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Copy of Trial Court Judgement / Order Xerox copy filed-Authenticated copy be filed. 2.OPs.2 to 4 are minors.
83	D-ABLAPL/31826/2024	AMITAV TRIPATHY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
84	D-CONTC/44947/2024	SUBHADUTTA ROUTRAY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
85	D-CRLMP/31651/2024	TAPAS KUMAR ACHARYA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
86	D-CONTC/44550/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D-CRLA/31699/2024	DEVASHIS PANDA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	D-WP(C)/44768/2024	ANIRUDH SANGANERIA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
89	D-ABLAPL/31790/2024	SANJIB MOHANTY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
90	D-ABLAPL/31793/2024	BISWARANJAN DALAI	2024-10-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Heading of declaration not reflected in affidavit .
91	D-WP(C)/44822/2024	RANJIT MOHANTY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	D-BLAPL/31621/2024	KOUSIK ANANDA GURU	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no. 25 not marked.

93	D- CONTC/44958/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
94	D- CONTC/44680/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
95	D-WP(C)/44772/2024	JAYESH K.UNNIKRISHAN	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) The name of the counsel in capital letters and mobile numbers in vakaltnama not furnished.
96	D- CONTC/44537/2024	ADV	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
97	D-WP(C)/44916/2024	DEEPALI MAHAPATRA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
98	D- ABLAPL/31807/2024	BIBHUTI RANJAN MOHANTY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page no 8 not neat.
99	D-WP(C)/44363/2024	SIDHESWAR MALLIK	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
100	D-WP(C)/44800/2024	JAGAMOHAN PATTANAIK	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
101	D-WP(C)/44912/2024	KULADA NANDA DAS	2024-10-23	1.The nature of work of the petitioner does not tally between synopsis and petition
102	D-WP(C)/44927/2024	PRAVASH CHANDRA MAHAPATRA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
103	D-WA/44653/2024	JYOTIRMAY GUPTA	2024-10-23	Put up for SR after filing of c . copy of impugned order
104	D-WP(C)/44857/2024	GOPAL AGARWAL	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 17 ,18 ,19 ,are not legible .
105	D- ABLAPL/31800/2024	KULDEEP MOHANTY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
106	D- ABLAPL/31846/2024	PRASANTA KUMAR ROUSTRAY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
107	D- CRLMC/31242/2024	PADMALOCHAN MOHANTY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 1. Date of order not correctly furnished in cause title. 2. Dist. name not furnished in affidavit.
108	D- CRLMP/31815/2024	BITAS KUMAR SWAIN	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

109	D-WP(C)/44986/2024	SAKTIDHARA MISHRA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  1.Page no. 11 , 12 is not neat and legible.
110	D-ABLAPL/31805/2024	SATYABRATA PANDA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
111	D-BLAPL/31737/2024	PANCHANAN PANIGRAHI	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Paragraph not correctly mentioned.
112	D-CONTC/44879/2024	ADV	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
113	D-BLAPL/31785/2024	JAGABANDHU SAHU	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
114	D-CRLA/31865/2024	TUKUNA KUMAR MISHRA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
115	D-CRLMP/31595/2024	AUROVINDA MOHANTY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
116	D-ABLAPL/31876/2024	BIBHUTI KESHARI BISWAL	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Page nos.7 , 8 not neat and legible.
117	D-WP(C)/44877/2024	BANSHIDHAR SATAPATHY	2024-10-23	.Receipt Showing Serv.copy To School and Mass Education not Filed.
118	D-MACA/45058/2024	DEBASISH PATNAIK	2024-10-23	1-COURT FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME  1.Period of Delay 106 days 2. Court Fee Rs 10,000/ payable ,not paid
119	D-CMAPL/40626/2024	SOUMYAJYOTI BISWAL	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1.C.COPY OF DISMISSAL ORDER NOT FILED
120	D-WP(C)/45032/2024	BUDHIRAM DAS	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
121	D-CONTC/44665/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

122	D-CRLMC/31662/2024	AVIJIT PATNAIK	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Certified copy of annex-1 not filed. 2. Page no. 17,18 , 99 not legible.
123	D-CONTC/45020/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph no.is left blank in declaration of affidavit
124	D-ABLAPL/31809/2024	ARUN KUMAR BEHERA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. ABLAPL Petition not properly page marked in Index.2. Page no.1 not properly scanned.
125	D-WA/44816/2024	BIBEKANDA BHUYAN	2024-10-23	1. Period of Delay 8 days delay. 2.Court Fee Payable to Rs.12/-,paid Rs.6/-,Rs.6/- be paid 3.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid.
126	D-WP(C)/44853/2024	SANJIB KUMAR BHANJADEO	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
127	D-WP(C)/44769/2024	SESHADEV DASH	2024-10-23	30-OTHER DEFECT (IF ANY) Synopsis and date charts are not alphabetically page marked.
128	D-MATA/44939/2024	ASHOK KUMAR BEHERA	2024-10-23	Age of parties be reconciled as per lower court judgment.
129	D-CONTC/44949/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
130	D-WP(C)/44817/2024	NIRANJAN LENKA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
131	D-WP(C)/44738/2024	PRASANTA KUMAR MISHRA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
132	D-ABLAPL/31847/2024	MANAS KUMAR CHAND	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1 .page nos. 6 to 8 not neat. 2. G.R. NO., not correct in para -1 of the petition.
133	D-WA/44556/2024	PRAVAT KUMAR MUDULI	2024-10-23	1.Net copy of impugned order filed. 2.Prayer not proper
134	D-WPCRL/31835/2024	MOHAMMED MUSTAQ ANSARI	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
135	D-CMAPL/44998/2024	PURNA CHANDRA MISHRA	2024-10-23	CMAPL MAY NOT LIE SINCE W.A. IS PENDING
136	D-WP(C)/44837/2024	ANUPAM DASH	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

137	D-WP(C)/44782/2024	DAITARI PRADHAN	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
138	D-CMAPL/44938/2024	DHANOJ KUMAR SAHOO	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.C.copy of dismissal not filed
139	D-MACA/44598/2024	SUBRAT SATPATHY	2024-10-23	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 229 days 2.statutory deposit not made
140	D-WP(C)/44796/2024	SAGARIKA SAHOO	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
141	D-WP(C)/44780/2024	AMIT PRASAD BOSE	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.The name of opp.parties in vakalatnama is not correctly furnished, 2.Description of Annexure-3 in bookmarks index and index of the writ petition does not tally with that of averment and Annexure-3 of writ petition.
142	D-ABLAPL/31796/2024	SAURAV TIBREWAL	2024-10-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Nomenclature in sl.5 not correct. 2.page nos. 15,18 ,20 are not neatly legible.
143	D-ABLAPL/31834/2024	PARTHA SARATHI DAS	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
144	D-ABLAPL/31767/2024	SIDHESWAR MALLIK	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
145	D-ABLAPL/31857/2024	PRANAB KUMAR DAS	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. G.R.no. not reflected and pending of case in honble court not furnished. 3.Nomenclature in sl.4 and paragraphs in affidavit not correct .3 . page nos. 9 and 10 not legible.
146	D-WP(C)/44995/2024	SANJIB KUMAR BHANJADEO	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.39,40,43,44,50,51,58,59,60, 75 are not neat and legible.
147	D-WA/44850/2024	ANUPAM DASH	2024-10-23	1.Period of Delay 85 days delay .

148	D-WP(C)/44819/2024	NIRANJAN LENKA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Neat copy of page no 21 to be filed
149	D-CRLMP/31683/2024	BISHNU PRASAD PRADHAN	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
150	D-BLAPL/31765/2024	SWARAJ PATEL	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  As per standing order no-3 dated 9.7.24 the name of the victim/informant shall not mentioned the petition.Then S.R with be made.
151	D-WP(C)/44858/2024	B.B.CHAMPATIRAY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
152	D-CONTC/44974/2024	BHABANI SAMAL	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
153	D-CONTC/44948/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
154	D-BLAPL/30429/2024	PRAVAT KUMAR NAYAK	2024-10-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
155	D-WP(C)/44733/2024	KAJAL SAHOO	2024-10-23	30-OTHER DEFECT (IF ANY)  Copy not served on S.C.(C.T.and G.S.T.)
156	D-MACA/44799/2024	ADAM ALI KHAN	2024-10-23	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.  1.Period of Delay 86 days
157	D-WP(C)/44835/2024	NIHAL RATH	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Full-fledged copy of Page Nos-39 and 41 to be filed.
158	D-CRLMP/31586/2024	BHOJARAJ SETH	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  PAGE NO. 11 NOT LEGIBLE
159	D-ABLAPL/31798/2024	APARES BHOI	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page 11 not neat.Adv name not mentioned capital letter in the v.nama
160	D-MACA/44627/2024	PRASANTA KUMAR MAHALI	2024-10-23	16-PETITION/APPEAL NOT IN TIME  1.Period of Delay 79 days

161	D-CRLA/28258/2024	DURGAPRASAD SANGRAMJIT MALLICK	2024-10-23	Code Wrongly indicated 1- Page mark not properly made,2-Name of the trail court to be corrected in appeal petition and I.As. where ever necessary,3-Date of impugned order wrongly mentioned in prayer portion,4-Heading of prayer not mentioned in I.A.for stay of fine,5-Paragraph nos.wrongly mentioned in declaration in I.A.for condonation of delay
162	D-CONTC/45012/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
163	D-WP(C)/44975/2024	SASWATI MOHAPATRA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1.Page no.13 is not legible.
164	D-WP(C)/44888/2024	SATYABRATA SATAPATHY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
165	D-WA/44741/2024	SIDHESWAR MALLIK	2024-10-23	1.Period of Delay 6 days delay
166	D-CRLA/31725/2024	MRUGANKA MAULI PATNAIK	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
167	D-WP(C)/44789/2024	SAMARENDRA BAHADUR	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
168	D-WP(C)/44972/2024	MANOJ KUMAR PANDA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
169	D-BLAPL/31775/2024	AMRITA MISHRA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Annex. 2 not described in the petition. 2.D.C.FEE Rs. 10 /- to be paid in V.NAMA.
170	D-WP(C)/44855/2024	SANTOSH KUMAR MISHRA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
171	D-WP(C)/44849/2024	RABINDRA NATH PRUSTY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
172	D-CONTC/44611/2024	DROUPADI MOHANTY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

173	D-WP(C)/44848/2024	SUBASH CHANDRA ACHARYA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
174	D-WA/44838/2024	ANUPAM DASH	2024-10-23	1.Period of Delay 88 days delay.
175	D- BLAPL/31764/2024	DIBYA PRAKASH MISHRA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. Date not mentioned on V.nama.
176	D- ABLAPL/31844/2024	PRASANTA KUMAR ROUSTRAY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
177	D- CRLMP/31580/2024	MANAS KUMAR CHAND	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
178	D-WP(C)/44815/2024	BIDYALOK MOHAPATRA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
179	D- ABLAPL/31839/2024	BIDHUBHUSANA MOHAPATRA	2024-10-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  The name of Petitioner not correctly furnished in Affidavit.
180	D- CRLMP/31720/2024	SANJIB KUMAR BHANJADEO	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
181	D- ABLAPL/31842/2024	PRAVASH CHANDRA JENA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
182	D-FAO/44651/2024	SOMNATH ROY	2024-10-23	1. Period of Delay 82 days delay.
183	D- RPFAM/44827/2024	KULDEEP MOHANTY	2024-10-23	Good ground certificate not given, (ii)Incomplete declaration filed in IA
184	D-WP(C)/44841/2024	SUBASH CHANDRA ACHARYA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
185	D- CONTC/44950/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
186	D-WP(C)/44760/2024	BAIDHAR SAHOO	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
187	D- BLAPL/31713/2024	RAJENDRA KUMAR DASH	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. BLAPL Petition and Annexure-4 not properly page in Book marked.
188	D-WP(C)/44832/2024	PABITRA KUMAR NAYAK	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				Page No 32 not filed.
189	D-CRLMP/31607/2024	AUROVINDA MOHANTY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  PAGE NOS. 15 and 16 NOT LEGIBLE
190	D-CMAPL/44907/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
191	D-ABLAPL/31620/2024	NIRANJAN PANDA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Page nos.8,9 , 11 not neat and legible.2. Page no. 13 not available on record.3 Annexure-3 not page on the Book marked.4.Date of Year in P.S.Case under Annexue-1 not tally with Date Chart.
192	D-WP(C)/44842/2024	NIHAL RATH	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
193	D-CRLMC/31669/2024	BIBHU PRASAD MOHANTY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
194	D-CONTC/44779/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
195	D-MATA/44844/2024	NITYANANDA BEHURIA	2024-10-23	1. Period of Delay 25 days. 2.Good ground certificate not furnished.
196	D-WP(C)/44876/2024	MANAS PATI	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
197	D-LAA/44731/2024	MOHENDRA KUMAR MOHAPATRO	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
198	D-CRLREV/31733/2024	B.B.CHAMPATIRAY	2024-10-23	3-AUTHENTICATION FEE IS DEFICIENT.  1.AU FEE Re.1.65p. be paid on Anx.1 and 2
199	D-MACA/44810/2024	ADAM ALI KHAN	2024-10-23	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
200	D-WP(C)/44758/2024	ANJAN KUMAR BISWAL	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  Court fee of Rs.6/ not paid on cause title of I.A.
201	D-ABLAPL/31909/2024	PRADIPTA BEURA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
202	D-CRLMP/31649/2024	TAPAS KUMAR ACHARYA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
203	D-CONTC/44801/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1. Serial nos. of the petitioners not properly furnished
204	D-CONTC/44806/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
205	D-CONTC/43969/2024	ADV	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
206	D-CONTC/44751/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
207	D-ABLAPL/31912/2024	MANI NAGESWAR RAY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
208	D-WP(C)/44830/2024	NIHAL RATH	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
209	D-TRP(C)/44690/2024	SATYABRATA MOHANTY	2024-10-23	THIS MAY BE REGISTERED AS TRP CRL
210	D-ABLAPL/31837/2024	ARUN KUMAR BEHERA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
211	D-CRLA/31705/2024	SOUGAT DASH	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
212	D-WP(C)/44770/2024	SATYANARAYAN MOHAPATRA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  1.The name of opp.parties in index,affidavit of writ petition and I.A and vakalatnama does not tally with the names of opp.parties in cause title of writ petition. 2.Legible copy of page-50 to be filed. 3.The name of the counsel in capital letters in vakalatnama not furnished. 4.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
213	D-ABLAPL/31795/2024	BISWARANJAN DALAI	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
214	D-ABLAPL/31879/2024	KHUSBU PANIGRAHI	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
215	D-WP(C)/42651/2024	ITISHREE TRIPATHY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Address of sole o pp not proper
216	D-ABLAPL/31763/2024	ASHUTOS DASH	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
217	D-ABLAPL/31769/2024	SANDEEP RAJ PANDA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
218	D-WP(C)/44812/2024	TUKUNA KUMAR MISHRA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
219	D-ABLAPL/31894/2024	BISWORANJAN SWAIN	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
220	D-CONTC/44960/2024	RAJIB LOCHAN PATTNAIK	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
221	D-WP(C)/44795/2024	SAROJA KANTA SAMAL	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
222	D-CONTC/44791/2024	ADV.	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of petitioner no.1 mentioned in cause title does not tally with the same in affidavit
223	D-ABLAPL/31881/2024	SUKANTA KUMAR DALAI	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
224	D-WA/44516/2024	SUPRIYO RANJAN MAHAPATRA	2024-10-23	As per E-CHALLAN receipt tfiled , fees paid not categorically stated .
225	D-CRLMC/31689/2024	BIBHU PRASAD MOHANTY	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
226	D-CRLA/31667/2024	RAMANI KANTA PATTANAIAK	2024-10-23	Code no.wrongly indicated on index and assessment slip
227	D-CONTC/44566/2024	RAMA KRISHNA BISOI	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
228	D-ABLAPL/31833/2024	AMITAV TRIPATHY	2024-10-23	As per standing order no-3 dated 9.7.24 the name of the victim shall not mentioned the petition.Then S.R will be made.
229	D-WP(C)/44728/2024	ALOK KUMAR PANDA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
230	D-WP(C)/44820/2024	ANAM CHARAN PANDA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Age of the deponent in affidavit does not tally with the cause title.
231	D-CMAPL/44752/2024	ABINASH ROUTRAY	2024-10-23	Place after correction of prayer.
232	D-MACA/44583/2024	KAPILA CHARAN NAYAK	2024-10-23	1-COURT FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 24 days 2.Court Fee Rs 4,500/ payable,not paid 3.court fees payable not correctly furnished
233	D-ABLAPL/31803/2024	SATYABRATA PANDA	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
234	D-WA/44836/2024	BIBEKANANDA BHUYAN	2024-10-23	1. Period of Delay 8 days delay. 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid

235	D-BLAPL/31777/2024	S.S.RAY (2)	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
236	D-CRLA/31799/2024	BASUDEV PUJARI	2024-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 247 DAYS

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 23-10-2024 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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